

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

ORIGINAL APPLICATION NO.- 32 OF 2026

I.A No.- 27 of 2026

IN THE MATTER OF:

MADHUSUDAN PALAI AND OTHERS

APPLICANTS

VERSUS

STATE OF ODISHA AND ORS

RESPONDENTS

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PLACE: Bhubaneswar

Spani

APathy

DATE: 09/03/2026

SANKAR PRASAD PANI

ASHUTOSH PADHY

ADVOCATE'S

Plot 2132/4814, NageswarTangi, Bhubaneswar 751002 Cell-9437279278,

Email: sankarprasadpani@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**EASTERN ZONE BENCH, KOLKATA****ORIGINAL APPLICATION NO.- 32 OF 2026****I.A No.-_____ OF 2026.****IN THE MATTER OF:**

- 1. Madhu Sudan Palai, S/o Late Binayak Palai aged about 51 years**
- 2. Pabitra Palai, S/o Padma Charan Palai aged about 48 years**
- 3. Balaram Palai, S/o Tarakeswar Palai (all are residents of At-Jharia Ramachandrapur Po-Badapari, Dist- Khordha, Pin- 752023)**

APPLICANTS**VERSUS**

- 1. State of Odisha represented by Chief Secretary, Government of Odisha, Lokaseva Bhawan, Bhubaneswar csori@nic.in**
- 2. Collector & Dist. Magistrate Khordha, At/PO/Dist- Khordha, PIN- 752069, email- dm-khurda@nic.in**
- 3. Director of Mines and Geology, Bhubigyan Bhawan , Bhubaneswar, Khordha, PIN-751001 dirmines_odisha@rediffmail.com**
- 4. Tahasildar, Tangi, At/Po/PS- Tangi, Dist- Khurdha tdrtangi@gmail.com
tah.tangikh-od@nic.in**
- 5. Deputy Director Of Mines Khordha Circle, At/po- office of the deputy director of mines Khordha circle, BDA Colony, Near New Bus stand, Khordha, Pin- 752056, Email- ddgmines.khordha@gmail.com**

- 6. Member Secretary,** Odisha State Pollution Control Board, At/Po-A/118, Unit-VII, Nilakantha Nagar, Bhubaneswar, PIN-751012, Odisha
Email: paribesh1@ospcboard.org, member.secy@ospcboard.org
- 7. Member Secretary,** State Environment Impact Assessment Authority (SEIAA), Odisha, Bhubaneswar, 5RF-2/1, Acharya Vihar, Unit – IX, 751022 Email: seiaaodisha@gmail.com, MS-SEIAA-OR@gov.in
- 8. Deputy Director General of Forests (C),** Ministry of Environment, Forest and Climate Change, Integrated Regional Office (EZ), A/3, Chandrasekharpur, Bhubaneswar – 751023, Email: roez.bsr-mef@nic.in,
- 9. Superintendent of Police Khordha,** At/Po/Dist.: Khurda, PIN: 752055,
Email- spkda.odpol@od.gov.in
- 10. Urmila Behera,** At-Panichhatra, Malipada, Khordha, Pin- 752018,
Odisha (Successful bidder of Ramchandrapur Laterite Stone Quarry-2)
- 11. Bhagirathi Palai,** S/o- Meru Palai, aged about 50 years, At-Ramchandrapur(Jharia), Po- Badapari, Dist- Khordha, Pin- 752023
- 12. Subrat Mangaraj,** S/o- Prasanna Palai, aged about 35 years, At-Ramchandrapur(Jharia), Po- Badapari, Dist- Khordha, Pin- 752023
- 13. Hemanta Kumar Senapati,** S/o- Hrushikesh Palai, aged about- 45 years,
At- Ramchandrapur(Jharia), Po- Badapari, Dist- Khordha, Pin- 752023
- 14. Prabhat Routray,** S/o- Narasingh Routray, aged about- 57 years, At/Po-Chandeswar, Dist- Khordha, Pin- 752023

15. Sudhakar Mohapatra, S/o- Kartika Mohapatra, aged about- 44 years,

At/Po- Chandeswar, Dist- Khordha, Pin- 752023

16. Rasananda Kalas alias Tera Kalas At/Po-Maliapada, Dist- Khordha PIN-

752018

RESPONDENTS

**IA ON BEHALF OF THE APPLICANTS TO STOP THE
ILLEGAL MINING AND PROSECUTE THE OFFENDERS**

IT IS MOST RESPECTFULLY SHOWETH-

1. That the present application challenges the illegal operation of morrum and Laterite stone quarry in Mouza- Ramchandrapur, Tahasil- Tangi, District Khordha by the successful bidder of the quarry and her associates without having statutory clearances from the competent authorities. That the successful bidder and her associates are operating the quarry illegally without having Environmental Clearance, Consent to Establish and Consent to Operate from the competent authorities. Further the successful bidder along with her associates has felled number of trees prior to starting the mining operation.
2. That the present Original Application has been filed praying for the following directions,
 - I. Constitute a committee to assess the damage cause to the site in question and quantum of morrum and laterite stone extracted illegally and its market value, cost of restitution and environmental compensation and recover from the private respondents

- II. Fix the accountability/responsibilities of the concerned Govt. authorities for their inaction and wilful dereliction of duties causing loss to the state exchequer and damage to the environment
 - III. Direct the Deputy Director of Mines, Khordha Circle to prosecute the illegal miners and forfeit the security money of Private Respondent No 10 for operating the quarry without any permission.
 - IV. Direct the DM Khordha to restore the land to its original condition and ensure plantation of trees on the said land.
 - V. Pass such other orders/directions as may be deemed fit and proper in the bonafide interests of justice.
3. It is not out of place to mention here that the Applicants through their counsel filed one RTI application before the SEIAA authority asking for the Environmental Clearance granted in favor of the Ramchandrapur Laterite Quarry-2, in Tangi Tahasil of Khordha District and in response to the above mentioned query SEIAA authority replied on dated 27/02/2026 stating that, ***“No EC has been granted in favour of Ramchandrapur Laterite Quarry-2 in Tangi Tahasil of Khordha District.”*** Copy of the RTI response dated 27/02/2026 is annexed here unto as **ANNEXURE-1**.
4. It is pertinent to mention here that the Applicants through their counsel filed another RTI application before the State Pollution Control Board asking for the copy of CTE and CTO granted in favour of Ramchandrapur Laterite Quarry-2 in Tangi Tahasil of Khordha District and in response to this the PIO SPCB on dated 02/03/2026 responded stating ***“No information available in this office”***. Copy of the RTI response dated 02/03/2026 is annexed here unto as **ANNEXURE-2**.

5. That the photographs dated 19/01/2026 suggests the illegal miners carrying out the illegal mining activities using 2 number of JCB/earth mover machines and 3 number of earth cutter/ power tiller. Copy of the photographs dated 19/01/2026 is annexed here unto as **ANNEXURE-3**.
6. The villagers with Sarpanch of the Grampanachayat have met all authorities including Tahasildar Tangi, DDM Khordha, District Collector Khordha, SDPO Khordha and IIC Tangi and submitted written complaints but failed to get any immediate relief from the authorities, the villagers of Ramchandrapur on dated 24/01/2026 conducted a meeting and unanimously decided to protest against the ongoing illegal mining by the mafias in their village. Photographs dated 24/01/2026 suggests the villagers are protesting over the mining site. Copy of the photographs dated 24/01/2026 is annexed here unto as **ANNEXURE-4**.
7. It is most humbly submitted that, although the Deputy Director of Mines (DDM), Khordha Circle, visited the site and spoke with the villagers on **January 28, 2026**, however no action has been taken to seize the vehicles used for illegal mining. Furthermore, no prosecutions have been initiated against the illegal miners. Copy of the photographs dated 28/01/2026 suggesting the DDM Khordha circle visited the site in question is annexed here unto as **ANNEXURE-5**.
8. It is worth mentioning that due to lack of enforcement by the DDM Khordha, miners illegally excavated large quantities of morrum and

laterite from the site. Furthermore, they felled numerous trees and left many others in a vulnerable condition.

9. The villagers are deeply worried about the inaction of the state authorities where in the villagers are coming to front to help the authorities in curbing the illegal mining, but the conduct of the state respondents in not acting against the illegal miners and there after the villagers have to risk their life in protesting against the illegal mining mafias raises a serious concern about the enforcement of law and role of authorities. Further the mining sources have been auctioned without any consultation with the gram sabha, and no objection certificate of the Gram Panchayat.

PRAYER

That in view of the afore mentioned paragraphs the Hon'ble Tribunal may please to direct the DM Khordha to stop the illegal mining over Khata No.- 468, Plot No.-640, in Mouza- Ramchandrapur and prosecute the illegal miners who have excavated morrums and laterites from the site in question.

And for this act of kindness, the petitioners as in duty bound shall ever pray.

Bhubaneswar

09/03/2026

By the Applicants Through



ADVOCATE

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO.-32 OF 2026

IN THE MATTER OF:

MADHU SUDAN PALAI AND OTHERS... APPLICANTS

VERSUS

STATE OF ODISHA AND OTHERS.... RESPONDENTS

AFFIDAVIT 09 MAR. 2026

I, Madhu Sudan Palai, S/o- Binayak Palai, aged about 51 years, At- Nuasahi, Ramchandrapur, Po- Badapari, Dist- Khordha, Pin- 752023, do hereby solemnly affirm, and declare as under:

1. That I am one of the Applicant in the above mentioned Original Application and I am fully conversant with the facts and circumstances of the case and therefore competent to swear this affidavit.
2. That I have been authorized by other Applicants to file this affidavit.
3. That I have read over the contents of the accompanying affidavit and the same is true and correct and is drafted on my instruction.

Madhu sudan palai
DEPONENT

VERIFICATION

Verified on this 09 MAR. 2026 day of2026 at *MM* that the contents of the above affidavit are true and correct. No part of it is false and nothing material has been concealed there from.

Identified By
Advocate
Advocate

Madhu sudan palai
DEPONENT



The above named deponent(s) being duly identified by Sri. *S. S. Saha* Advocate, Bhubaneswar. Appears before me on *09 MAR. 2026* at *10.57 AM* on oath the contents of this affidavit are true to the best of his / her / their knowledge and belief.
Notary, Bhubaneswar

Janmejaya Rautray
NOTARY, GOVT. OF ODISHA
BHUBANESWAR
REGD. NO. ON-86/2012
Mob No. 7978581217



STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY, ODISHA
5RF-2/1, Unit-IX, Bhubaneswar-751022, Tel: 0674-3510075, Email: seiaaodisha@gmail.com
(A statutory body constituted by Ministry of Environment, Forest & Climate Change under
Environment (Protection) Act, 1986)

File No. SEIAA-30 / 12-2022

Letter No. 7139/SEIAA

Dated 27.02.2026

To

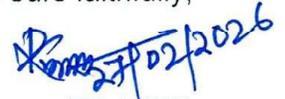
Sri Ashutosh Padhy
S/o- Santosh Kumar Padhy,
Plot No. 2132/4814(B), Nageswar Tangi,
Bhubaneswar – 751002
E-mail- sagarasutosh369@gmail.com

Sub: RTI application of Sri Ashutosh Padhy, received by SEIAA on dated 02.02.2026 under RTI Act, 2005.

Sir,

In inviting a reference to the above subject, I am directed to say that a copy of Right to Application (RTI) of Sri Ashutosh Padhy has been received by this Office on dated 02.02.2026. This is to inform you that the specific information sought against Serial No.5(c) in regard to environmental clearance of Ramchandrapur Laterite Quarry-2 in Tangi Tahasil, Dist-Khordha is enclosed as Annexure-I.

Yours faithfully,


ES & PIO

Copy forwarded to

1. The Registrar, State Information Commission, Odisha, Block No. B-1, Toshali Bhawan, Satyanagar, Bhubaneswar for information.


ES & PIO

Annexure-1

1. Please provide copy of environmental clearance granted in favour of Ramchandrapur Laterite Quarry-2 in Tangi Tahasil of Khordha District from the period of 2025 to till date.

Ans: No EC has been granted in favour of Ramchandrapur Laterite Quarry-2 in Tangi Tahasil of Khordha District.

2. Whether any complaint has been received regarding illegal mining in Ramchandrapur Laterite Quarry-2 in Tangi Tahasil of Khordha District from the period of 2025 to till date. If received then what action has been taken?

Ans: The specific information is not available in this office.

ANNEXURE-2

Tel: 0674-2973126
E-mail: rospcb.bhubaneswar@ospcbboard.org
Website: www.ospcbboard.org



OFFICE OF THE REGIONAL OFFICER, BHUBANESWAR
STATE POLLUTION CONTROL BOARD, ODISHA
[FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT, GOVERNMENT OF ODISHA]
Plot No. B-59/2 & B-59/3, Chandaka Industrial Estate, Patia, Po- KIIT, Bhubaneswar – 751024

No. 591 /

(RO-MISC-20)

Date: 02.03.26 /

From,

(By E-mail)

Sri S.R. Pradhan,
Asst. Env. Scientist & Public Information Officer

To,

Sri Asutosh Padhy, (sagarasutosh369@gmail.com)
At: - 3rd Lane, Dhipasahi,
Phulbani, Kandhamal, Odisha.

Sub: Information under RTI Act, 2005.

Ref: RTI application being forwarded from H.O. and received by this office vide Letter No.1461,
dtd.31.01.2026.

Sir,

Please refer to your RTI application requesting information related to Ramachandrapur Laterite Stone Quarry-2 under Tangi Tahasil in Khordha district; details of information as available in this office are enclosed herewith for your kind reference.

Yours Faithfully,

Encl: as above


Asst. Env. Scientist & P.I.O.
Public Information Officer
Regional Office
State Pollution Control Board
Bhubaneswar, Odisha

Annexure-A

Subject Matter	Information
1. PLEASE PROVIDE COPY OF THE CTE GRANTED IN FAVOR OF RAMCHANDRAPUR LATERITE QUARRY-2, IN TANGI TAHASIL OF KHORDHA DISTRICT FROM THE PERIOD OF 2025 TO TILL DATE. 2. PLEASE PROVIDE COPY OF THE CTO GRANTED IN FAVOR OF RAMCHANDRAPUR LATERITE QUARRY-2, IN TANGI TAHASIL OF KHORDHA DISTRICT FROM THE PERIOD OF 2025 TO TILL DATE. 3. PLEASE PROVIDE COPY OF THE INSPECTION REPORTS OF RAMCHANDRAPUR LATERITE QUARRY-2, IN TANGI TAHASIL OF KHORDHA DISTRICT FROM THE PERIOD OF 2025 TO TILL DATE.	No information available in this office No information available in this office No information available in this office


Public Information Officer
Regional Office
State Pollution Control Board
Bhubaneswar, Odisha

BELOW ATTACHED PHOTOGRAPH DATED 19/01/2026 SUGGESTS THE PRIVATE RESPONDENTS ARE EXTRACTING MORRUMS AND LATERITE STONE USING HEAVY MACHINES LIKE JCB AND POWER TILLERS



BELOW ATTACHED PHOTOGRAPH DATED 19/01/2026 SUGGESTS THE PRIVATE RESPONDENTS ARE EXTRACTING MORRUMS AND LATERITE STONE USING HEAVY MACHINES LIKE JCB AND POWER TILLERS



BELOW ATTACHED PHOTOGRAPH DATED 24/01/2026 SUGGESTS THE VILLAGERS OF RAMCHANDRAPUR VILLAGE ARE PROTESTING AGAINST THE ILLEGAL MORRUM AND LATERITE MINING.



BELOW ATTACHED PHOTOGRAPH DATED 24/01/2026 SUGGESTS THE VILLAGERS OF RAMCHANDRAPUR VILLAGE ARE PROTESTING AT THE MINING SITE AGAINST THE ILLEGAL MORRUM AND LATERITE MINING



BELOW ATTACHED PHOTOGRAPH DATED 24/01/2026 SUGGESTS THE VILLAGERS OF RAMCHANDRAPUR VILLAGE ARE PROTESTING AT THE MINING SITE AGAINST THE ILLEGAL MORRUM AND LATERITE MINING



BELOW ATTACHED PHOTOGRAPHS DATED 28/01/2026 SUGGESTS THE DDM KHORDHA VISITED THE SITE IN QUESTION BUT AS ON DATE NO ACTION HAS BEEN TAKEN.



BELOW ATTACHED PHOTOGRAPHS DATED 28/01/2026 SUGGESTS THE DDM KHORDHA VISITED THE SITE IN QUESTION BUT AS ON DATE NO ACTION HAS BEEN TAKEN

